

KRTfSHNAN): (a) and (b) The Delhi Traffic Police undertook a drive to check pollution levels in automobiles to bring in awareness in the minds of the vehicle-owning public to maintain their vehicles in conformity with the prescribed emission level standards. In the Union Territory of Delhi, checking was carried out mainly by the Directorate of Transport. The result of the drive cannot be quantified easily. A sample survey of diesel-driven vehicles conducted during April-July, 1990 by Directorate of Transport, Delhi Administration reveals that out of 834 private vehicles, 82.87% vehicles were polluting above the laid down standards. In the case of Government vehicles, out of 3336 number of vehicles checked, 51.4% vehicles were found polluting above the prescribed standards.

(c) The Directorate of Transport have intimated that during April-July 1990, 585 Government vehicles out of which 376 belong to DTC, have been challaned.

(d) The total number of vehicles checked by Directorate of Transport till 30.6.90, has been 516712. Of these, 34% vehicles were found polluting beyond the emission limits prescribed under the Rules.

Activities of ULFA

1737. SHRI V. NARAYANASAMY:

SHRI SURESH PACHOURI:

SHRI RAMDAS AGARWAL:

SHRI GURUDAS DAS-
GUPTA:

Will the Minister of HOME **AFFAIRS** be pleased to state:

(a) whether it is a fact that the ULFA cadres in Assam have completely paralysed the administration and the AGF Government could not tackle the law and order problem in **the State; and**

(b) if so, what is the action plan proposed by Government to suppress the activities of ULFA in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir. ULFA's activities, however, are causing concern to the : Government,

(b) The State Government are taking necessary action to curb the activities of ULFA. The State Government have also initiated action which includes gearing up of administrative machinery, raids on hideouts, mobile and static checkings, of vehicles, etc. The Central Government are providing necessary assistance to the State Government.

Appeal from scientists to Governments of India and Pakistan

1738. SHRI MURLIDHAR CHAN-
DRAKANT BHANDARE:

SHRI MAHENDRA PRASAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that over 100 Indian scientists have recently urged the Governments of India and Pakistan to banish nuclear weapons from this part of the world; and

(•b) if so, what is Government's information about the Pakistan Government's response thereto; and what is Government's reaction thereto?

THE MINISTER OF STATE- IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): (a) Yes, Sir.

(b) Government of India do not believe that the problem posed by nuclear weapons can be solved on a bilateral or regional basis as the threat posed by these weapons has a global dimension. There is no information as to the Pakistan Government's response to the appeal from the group of scientists.